

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P. (C) No.16579 of 2020

Prafulla Samantara *Petitioner*

-versus-

State of Odisha *Opposite Party*

Ms. S. Pattnaik, Additional Government Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

**ORDER
14.03.2023**

Order No.

27.

I.A. No. 3274 of 2023

1. This is an application by the Department seeking one month's time for complying with the order dated 3rd January, 2023.
2. For the reasons stated therein, the application is allowed. Time for compliance is extended till 15th May, 2023.

W.P. (C) No. 16579 of 2020 सत्यमेव जयते

3. List on 27th June, 2023 at 2:00pm.

(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge

Priyajit